

(22)

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13-03-2020 at 3.00p.m.

PRESENT: SHRI R.VARADHARAJAN MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/29/2018
NAME OF THE PETITIONER(S) : DHARAMCHANDN KOCHAR & 1 ANOTHER
NAME OF THE RESPONDENT(S) : KDP PROPERTIES PVT LTD & 1 ANOTHER
UNDER SECTION : 241/242 OF CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

	R. CHANDRA MOHAN	COUNSEL FOR PETITIONER	R. CM
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ORDER

No representation on behalf of the Respondents.

At request of the Learned Counsel for the Petitioners, post the matter on
03.04.2020.

SD

[S. VIJAYARAGHAVAN]
Member (Technical)

SD

[R. VARADHARAJAN]
Member (Judicial)

knp